

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/427/ (IB)/2017
NAME OF THE PETITIONER(S) : M.K SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sentha K. R. Dhanaraj	Counsel for Respondent - Jeevin L L RA - B. Dhanaraj	
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ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that they are willing to settle the outstanding debt as claimed by the Petitioner and prayed for time with the additional submission that in order to show bona-fide, she will also bring one D.D. as first instalment. At request, matter is adjourned for filing the schedule of payment along with the D.D. Put up on **07.09.2017 at 10.30 A.M.**

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)